

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. C.P. (IB)/682(MB)2023

IN THE MATTER OF

Saraswat Co-Op. Bank Limited
VS

... Petitioner

Aaacorp Exim India Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 08.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Nikhil Rajani (VC)

For the Respondent: Adv Sagar Vichare (VC)

ORDER

CP/682/2023 – In view of the request made by learned counsel for the petitioner, adjourned to **16.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/